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Title: Introduction of the Private Schools (Regulation) Bill, 2010.

SHRI BHAUSAHEB RAJARAM WAKCHAURE (SHIRDI): Sir, I beg to move for leave to introduce a Bill to regulate the functioning of private schools and for matters connected therewith or incidental thereto.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to regulate the functioning of private schools and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI BHAUSAHEB RAJARAM WAKCHAURE : Sir, I introduce the Bill.

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